

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 244
TO BE ANSWERED ON 21.07.2023

DISBURSEMENT OF FUND TO PMMVY

244. MS. MIMI CHAKRABORTY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of disbursement of funds to Pradhan Mantri Matru Vandana Yojana (PMMVY), the maternity benefit programme in the country during the last four years State-wise;
- (b) whether all the beneficiaries have received the financial benefit of Janani Suraksha Yojana therein;
- (c) if so, the details thereof; and
- (d) the number of Anganwadi Centres/approved health centres working in the country, State-wise?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) The State-wise details of Central share of funds released during the last four years under Pradhan Mantri Matru Vandana Yojana (PMMVY) is at Annexure-I.
- (b) & (c) All beneficiaries of PMMVY are not eligible for receiving maternity benefit under Janani Suraksha Yojana (JSY). However, State-wise number of beneficiaries who have received maternity benefit under JSY as reported by States/UTs on Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) is at Annexure-II.
- (d) The State-wise number of Anganwadi Centres working in the country is at **Annexure-III.**

ANNEXURE-I

Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 244 for answer on 21.07.2023 raised by Ms. Mimi Chakraborty regarding 'Disbursement of Fund to PMMVY'

State/UT-wise details of Central Share of Funds released during the last four years under Pradhan Mantri Matru Vandana Yojana (PMMVY)

Sl. No.	State/UT	2019-20	2020-21	2021-22	2022-23
1	Andaman & Nicobar Islands	1.27	0.98	1.19	0.18
2	Andhra Pradesh	101.25	14.39	20.22	71.89
3	Arunachal Pradesh	0	8.72	1.13	1.43
4	Assam	125.95	94.69	35.47	79.18
5	Bihar	101.88	319.98	211.74	171.74
6	Chandigarh	3.99	4.4	1.96	0.62
7	Chhattisgarh	52.93	9.66	38.66	72.75
8	The Dadra & Nagar Haveli and Daman & Diu	2.51	0.34	1.71	1.84
9	Goa	1.4	0.12	1.09	1.61
10	Gujarat	102.68	-	46.32	10.75
11	Haryana	65.87	7.36	40.02	63.66
12	Himachal Pradesh	33.69	7.73	21.17	14.19
13	Jammu & Kashmir	30.12	7.5	39.34	20.60
14	Jharkhand	63.38	16.27	58.39	29.28
15	Karnataka	119.53	37.92	142.77	148.87
16	Kerala	64.19	15.29	53.37	53.96
17	Ladakh	-	0.76	0.38	0.31
18	Lakshadweep	0.18	0.06	0.11	0.01
19	Madhya Pradesh	285.16	62.78	130.29	204.02
20	Maharashtra	294.14	113.11	99.50	240.83
21	Manipur	4.12	6.48	1.15	3.45
22	Meghalaya	4.21	5.08	5.08	6.26
23	Mizoram	8.12	5.46	2.90	1.99
24	Nagaland	2.67	1.39	4.98	2.03
25	NCT Of Delhi	26.88	5.46	28.31	31.46
26	Odisha	-	-	0.00	0.00
27	Puducherry	1.6	0.85	2.39	1.96
28	Punjab	35.54	12.79	16.47	18.82
29	Rajasthan	96.52	100.02	108.20	81.84
30	Sikkim	0.88	0.57	0.42	0.70
31	Tamil Nadu	46.21	93.39	35.02	68.03
32	Telangana	0	-	0.00	0.00
33	Tripura	5.29	7.55	4.53	3.27
34	Uttar Pradesh	405.56	99.28	290.85	500.68
35	Uttarakhand	27.66	18.97	20.71	16.69
36	West Bengal	87.69	-	162.59	63.23
	Total	2,203.04	1079.37	1628.42	1988.13

Note:- PMMVY is not being implemented by State Governments of Odisha and Telangana.

ANNEXURE-II

Statement referred to in reply to part (b) & (c) of the Lok Sabha Unstarred Question No. 244 for answer on 21.07.2023 raised by Ms. Mimi Chakraborty regarding 'Disbursement of Fund to PMMVY'

State-wise details of number of beneficiaries who have received maternity benefits under Janani Suraksha Yojana (JSY) as reported by States/UT on Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) till 31.03.2023

State/UT	Number of Beneficiaries
ANDAMAN AND NICOBAR ISLANDS	256
ANDHRA PRADESH	3,06,008
ARUNACHAL PRADESH	428
ASSAM	46,214
BIHAR	5,890
CHANDIGARH	748
CHHATTISGARH	16,151
DELHI	1,598
GOA	1,122
GUJARAT	13,546
HARYANA	1,750
HIMACHAL PRADESH	18,023
JAMMU AND KASHMIR	16,731
JHARKHAND	40,162
KARNATAKA	2,00,613
KERALA	51,060
LADAKH	1,184
LAKSHADWEEP	31
MADHYA PRADESH	9,69,146
MAHARASHTRA	4,12,105
MANIPUR	3,996
MEGHALAYA	3,513
MIZORAM	3,658
NAGALAND	5,105
ODISHA	0
PUDUCHERRY	1,148
PUNJAB	13,401
RAJASTHAN	27,023
SIKKIM	344
TAMIL NADU	16
TELANGANA	0
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	3,892
TRIPURA	2,822
UTTAR PRADESH	9,82,228
UTTARAKHAND	65,677
WEST BENGAL	2,12,576

Note:- PMMVY is not being implemented by State Governments of Odisha and Telangana.

ANNEXURE-III

Statement referred to in reply to part (b) & (c) of the Lok Sabha Unstarred Question No. 244 for answer on 21.07.2023 raised by Ms. Mimi Chakraborty regarding 'Disbursement of Fund to PMMVY'

State-wise details of number of Anganwadi Centres working in the country as on June, 2023

S. No.	State	No. of Anganwadi Centre
1	ANDAMAN AND NICOBAR ISLANDS	720
2	ANDHRA PRADESH	55,615
3	ARUNACHAL PRADESH	5,642
4	ASSAM	61,738
5	BIHAR	1,14,989
6	CHANDIGARH	450
7	CHHATTISGARH	51,886
8	DELHI	10,899
9	GOA	1,262
10	GUJARAT	53,027
11	HARYANA	25,963
12	HIMACHAL PRADESH	18,925
13	JAMMU AND KASHMIR	28,119
14	JHARKHAND	38,431
15	KARNATAKA	65,909
16	KERALA	33,115
17	LADAKH	1,144
18	LAKSHADWEEP	90
19	MADHYA PRADESH	97,135
20	MAHARASHTRA	1,10,429
21	MANIPUR	11,509
22	MEGHALAYA	5,896
23	MIZORAM	2,244
24	NAGALAND	3,980
25	ODISHA	74,157
26	PUDUCHERRY	855
27	PUNJAB	27,314
28	RAJASTHAN	61,873
29	SIKKIM	1,308
30	TAMIL NADU	54,442
31	TELANGANA	35,693
32	THE DADRA & NAGAR HAVELI AND DAMAN & DIU	405
33	TRIPURA	10,146
34	UTTAR PRADESH	1,89,024
35	UTTARAKHAND	20,088
36	WEST BENGAL	1,22,442